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Title: Introduction of the Constitution (Amendment) Bill, 2015 (Substitution Of New Article For Article 331).

SHRIMATI POONAM MAHAJAN (NORTH CENTRAL MUMBAI): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRIMATI POONAM MAHAJAN : I introduce the Bill.

15.35 hours